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SLP(C)No. 6723 OF 2003

ITEM No.44

Court No. 1

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6723/2003
(From the judgement and order dated 13/02/2003 in CWP 2450/03
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

PUSHPINDER KAUR & ANR.

Petitioner (s)

VERSUS

PUNJAB & SIND BANK & ANR.

Respondent (s)

(With prayer for interim relief)

Date : 12/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. Bhupender Yadav, Adv.
Mr. R.C. Kohli,Adv.

For Respondent (s)

No. 1Mr. N S Sistani, Sr. Adv.
Mr. G S Sistani, Adv.
Mr. Arun K Sinha, Adv.
Mr. Rakesh Singh, Adv.

UPON hearing counsel the Court made the following
ORDER

List on 13th January, 2004 along with TC(C) Nos. 92-95 of 2002.

(D.P. WALIA)
COURT MASTER

(JANKI BHATIA)
COURT MASTER